

GOVERNMENT OF INDIA
MINISTRY OF ROAD TRANSPORT AND HIGHWAYS
RAJYA SABHA
UNSTARRED QUESTION NO - 2336
ANSWERED ON – 09/08/2023

CAVING IN OF NATIONAL HIGHWAYS AND ROADS

2336. SHRI NARAIN DASS GUPTA:

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether Government is receiving complaints about caving in of roads and highways from different parts of the country;
- (b) if so, the details thereof, State-wise and name and number of highways where such incidents occurred;
- (c) whether Government has made assessment of loss caused due to these caving in of highways and roads, if so, State-wise details thereof;
- (d) the time-frame set by Government for repairing of these damaged highways; and
- (e) the names and places where new highways are proposed to be made, the details thereof?

ANSWER

THE MINISTER OF ROAD TRANSPORT AND HIGHWAYS

(SHRI NITIN JAIRAM GADKARI)

(a) to (d) The Ministry is primarily responsible for development and maintenance of National Highways (NHs).

Development and maintenance of NHs is a continuous process. The condition of NHs is assessed from time to time by the Ministry and its various executing agencies such as National Highways Authority of India (NHAI), National Highways & Infrastructure Development Corporation Limited(NHIDCL), Border Roads Organization(BRO), Public Works Departments(PWDs)/ Road Construction Departments(RCDs)/ Corporations of State Governments/Union Territories(UTs). The development and maintenance works on NHs are accordingly taken up from time to time as per condition of road, inter-se priority and availability of funds to keep the NHs in traffic worthy condition; such works also include rectification of deficiencies and damages caused due to various reasons, including caving in of NHs.

The Maintenance & Repair (M&R) of stretches of NHs, where either Development works have commenced or Operation, Maintenance and Transfer (OMT) Concessions/ Operation and Maintenance (O&M) Contracts have been awarded, are the responsibility of the

concerned Concessionaires/ Contractors till the Defect Liability Period (DLP)/ the Concession Period.

M&R of balance stretches of NHs, including restoration of damages due to caving in of NHs, are carried out regularly as per available budgetary outlay, inter-se priority and traffic density to keep such NHs in traffic worthy condition.

State/Union Territory (UT) - wise details of damages reported due to caving-in of NHs during 2023-24 are annexed. Traffic connectivity was reestablished on these NH stretches by way of temporary restoration works or diverting traffic through alternate routes.

(e) The Ministry keeps on receiving proposals from various State Governments /UTs, for declaration /Upgradation of State Roads, including SHs, as new NHs. The Ministry considers declaration of some State Roads as NHs from time to time based on the fulfillment of the criteria for declaration of NHs, requirement of connectivity, inter-se priority and availability of funds.

ANNEXURE

ANNEXURE REFERRED TO IN REPLY TO PARTS (a) to (d) OF RAJYA SABHA UNSTARRED QUESTION NO. 2336 ANSWERED ON 09.08.2023 ASKED BY SHRI NARAIN DASS GUPTA REGARDING CAVING IN OF NATIONAL HIGHWAYS AND ROADS

State/Union Territory (UT) - wise details of damages reported due to caving-in of NHs during 2023-24:-

Sl. No.	State/ UT	NH no.	Stretch	Length Affected (Km)
1	Jammu & Kashmir	44	Lakhanpur to Hiranagar	0.1
		44	Ramban to Banihal	0.35
2	Uttarakhand	58	Muzaffarnagar - Haridwar	0.34
3	Himachal Pradesh	5	Parwanoo-Solan	0.51
		503	Bhangbar to Mataur	0.03
		3 & 154	Nerchowk-Pandoh	0.4
		3	Pandoh-Manali	13.28
		3	Manali- Sarchu	2.20
4	Sikkim	310	Ranipool-NathuLa	0.13
		310 AG	Gangtok-Chungthang	1.00
5	Arunachal Pradesh	313	Roing-Hunli	0.264
		15	Chowkham-Namsai	0.0075
6	Nagaland	702 D	Mariani-Desai	1.82
Total				20.4315
